F.No.1/1/Enf-1/FSSAI/2012
Food Safety & Standards Authority of India
Ministry of Health & family Welfare

FDA Bhawan, Kotla Road
New Delhi-110 002
25th July, 2012

STATUTORY ADVISORY

Subject: Extending time period for seeking conversion/ renewal of existing licenses/ registrations granted under the repealed Orders by FBO

As per the provisions given under Clause 2.1.2 of Licensing/ Registration of Food Businesses Regulation, 2011, the food business operator has to apply for conversion / renewal of registration/ license within one year from the date of notification. This time period was to expire on 4th August, 2012. The approval of the Competent Authority is hereby conveyed for extending the time period granted to food business operators for seeking conversion/ renewal of licenses by another six months with effect from 5th August, 2012.

(S.S. Ghonkrokta)
Director(Enforcement)
Tel:23220994

To

All Food Safety Commissioners of States/ UTs